

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2149
ANSWERED ON- 18/12/2025

INDIA'S SEAT IN UNSC

2149. DR. SYED NASEER HUSSAIN

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the Ministry's strategy to navigate existing challenges in securing a permanent seat for India in the United Nations Security Council (UNSC);
- (b) whether recent diplomatic developments or resistance from specific UN members have impacted India's approach;
- (c) the roadmap, if any, to further India's candidacy in partnership with other nations pursuing reforms in UNSC?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a to c) Government of India accords highest priority to securing permanent membership for India in an expanded United Nations Security Council (UNSC). India remains engaged, both at the bilateral and multilateral levels, in this endeavor. India also works closely with other reform-oriented groups and countries.

The very nature of multilateral diplomacy poses a challenge as the 193 Member States in the UN hold diverse opinions on the nature and scope of UNSC reforms. India plays an active role in all platforms and discussions that focus on the matter in order to advocate for an expansion of the UNSC in both permanent and non-permanent categories as well as India's case to be a permanent member in a reformed and expanded UNSC.

India continues to actively take part in the Intergovernmental Negotiations (IGN) on UNSC reforms and strongly advocates for reforms of the Security Council, particularly on the expansion of the permanent membership.

India continues to undertake directed efforts to consolidate support for India's case for a permanent seat in an expanded Security Council among the UN member states. These include engagements with countries and groupings from the Global South.
